

**GOVERNMENT OF INDIA  
MINISTRY OF FINANCE  
DEPARTMENT OF EXPENDITURE  
LOK SABHA  
UNSTARRED QUESTION NO. 4690**

TO BE ANSWERED Monday, March 23, 2020/Chaitra 3, 1942 (Saka)

**Release of Funds to AP and Telangana**

**4690. SHRI KOTHA PRABHAKAR REDDY:  
SHRIMATI VANGA GEETHA VISWANATH:**

Will the Minister of FINANCE be pleased to state:-

- (a) whether the Union Government owe dues to the States in terms of funds release;
- (b) if so, the details thereof during the last five years and the current year, State-wise including Andhra Pradesh (AP) and Telangana as on date and scheme-wise also;
- (c) the details of funds released project-wise and scheme-wise to each State for the last five years and the current year as on date and the details of fund release pending in this regard along with the reasons therefor and the time by which funds will be released to Andhra Pradesh and Telangana; and
- (d) the details of pending funds/schemes/projects post bifurcation of the Andhra Pradesh State and the reasons therefor including special packages sanctioned/released, year-wise since post bifurcation of the Andhra Pradesh State?

**ANSWER**

**MINISTER OF STATE FOR FINANCE  
(SHRI ANURAG SINGH THAKUR)**

(a) to (c): The Central Government transfer resources to States under Finance Commission transfers (including devolution from divisible pool of Central taxes and duties) based on explanatory memorandum as to the action on the recommendations made by the Finance Commission in its report submitted to the President, other grants-in-aid including Centrally Sponsored Schemes (CSS), Central Sector Schemes (CS) etc. considering allocations provided in Union Budget. The resources (tied and untied) to the State Governments including the State Government of the States of Andhra Pradesh and Telangana are released by the concerned Ministries/Departments as per the extant arrangements for transfers including utilization of funds during previous years. The concerned State Government(s) and Central Ministries review and monitor implementation of the inter-governmental transfers following General Financial Rules, to ensure effective utilization of funds for the purpose for which it was released. Details of the 'Transfers to States' for 2015-20 by the Ministry of Finance are provided in Annexure - A. The details of transfer of resources to States are available at Statement 18 of Expenditure Profile of Expenditure Budget, which is a part of Union Budget. The scheme-wise details of the Centrally Sponsored Schemes and Central Sector Schemes are available at Statement-4A and Statement-4 B of the Expenditure Profile respectively.

(d): The details of 'Central Assistance' provided to the Successor State of Andhra Pradesh following provisions in the Andhra Pradesh Reorganisation Act, 2014 by the Ministry of Finance are provided in Annexure - B.

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## Annexure referred to in reply to Lok Sabha Unstarred Question No. 4690 to be answered on 23.03.2020

## Total Transfer of funds to the States by Ministry of Finance from 2015-16 to 2019-20

Sl.No.	State	(In crore of Rupees)									
		2015-16		2016-17		2017-18		2018-19		2019-20	
		Devolution of Taxes	Grants-in-Aid	Devolution of Taxes	Grants-in-Aid	Devolution of Taxes	Grants-in-Aid	Devolution of Taxes	Grants-in-Aid	Devolution of Taxes (RE)	Grants-in-Aid (As on 16.03.2020)
1	Andhra Pradesh	22,825.66	10,218.60	26523.99	10033.15	29,212.55	6974.58	29,192.00	6568.85	30776.44	3551.21
2	Arunachal Pradesh	7,291.10	122.33	8471.76	222.19	9,306.23	190.52	9,290.76	566.79	9794.29	56.70
3	Assam	17,545.37	3,949.72	20388.4	3191.03	22,463.95	2099.71	22,451.41	1928.66	23670.29	5140.93
4	Bihar	51,169.92	4,923.73	59462.65	5297.16	65,557.01	9303.62	65,535.53	5518.18	69094.66	7343.99
5	Chhattisgarh	16,347.42	1,539.10	18995.65	1569.97	20,906.10	1510.48	20,885.86	1679.59	22019.01	1943.60
6	Goa	1,998.00	20.77	2321.87	91.46	2,562.78	62.76	2,563.01	66.64	2702.29	126.00
7	Gujarat	16,370.28	2,080.45	19022.19	4376.72	20,933.83	3166.85	20,913.06	3313.36	22047.62	5040.24
8	Haryana	5,733.30	726.27	6662.58	1444.13	7,350.62	1319.23	7,350.10	1275.12	7749.45	2005.74
9	Himachal Pradesh	3,774.88	9,064.11	4386.62	9791.73	4,836.22	9688.65	4,834.64	9669.86	5097.21	9686.45
10	Jammu & Kashmir *	8,190.21	11,838.97	9559.48	13870.77	11,990.85	12133.38	12,520.23	13654.45	13244.95	10287.86
11	Jharkhand	16,635.77	1,096.94	19331.37	1601.30	21,297.66	1583.03	21,285.17	1059.89	22440.66	3154.60
12	Karnataka	24,995.15	3,485.07	29044.82	5091.19	31,983.36	3645.74	31,958.81	4344.25	33693.28	7566.71
13	Kerala	13,231.08	5,213.40	15375.46	4954.78	16,955.61	3346.79	16,951.62	4554.41	17872.37	2259.42
14	Madhya Pradesh	40,034.27	4,219.54	46520.44	4953.45	51,223.62	5127.91	51,183.05	4891.77	53960.74	7803.35
15	Maharashtra	29,302.26	5,627.74	34049.18	7510.61	37,474.51	6320.40	37,438.55	8620.46	39469.79	12381.03
16	Manipur	3,265.07	2,210.83	3794.24	2486.49	4,184.52	2606.27	4,183.64	2154.48	4410.91	2145.80
17	Meghalaya	3,398.89	927.11	3949.72	595.98	4,354.60	625.95	4,353.21	487.88	4589.63	261.37
18	Mizoram	2,433.84	2,220.89	2828.3	2392.42	3,119.57	2642.31	3,119.09	2718.94	3288.51	2884.86
19	Nagaland	2,635.47	3,265.63	3062.62	3463.27	3,377.50	3976.74	3,376.76	4479.71	3560.16	4304.69
20	Odisha	24,613.97	2,490.15	28602	3187.73	31,499.88	2407.85	31,477.23	3181.39	33185.67	6310.47
21	Punjab	8,342.36	1,017.90	9694.5	1329.56	10,694.22	355.69	10,692.95	719.54	11273.86	1875.32
22	Rajasthan	29,164.02	4,665.72	33888.56	5013.03	37,297.94	4871.63	37,262.25	3799.17	39283.94	8502.82
23	Sikkim	1,940.75	260.50	2255.33	595.89	2,488.51	127.60	2,488.45	177.39	2623.65	80.55
24	Tamil Nadu	21,325.34	3,980.82	24780.7	5330.07	27,297.14	2506.61	27,279.60	4607.63	28760.40	2827.96
25	Telangana	12,929.38	2,127.21	15024.04	2472.56	16,539.72	1675.94	16,525.43	2256.13	17422.17	2829.68
26	Tripura	3,397.16	1,524.05	3947.76	1387.64	4,353.98	1502.61	4,353.15	2862.77	4589.62	1479.63
27	Uttar Pradesh	95,098.01	8,463.89	110509.37	9547.92	1,21,820.65	9886.10	1,21,775.24	10675.04	128388.21	12964.76
28	Uttarakhand	5,572.02	1,944.90	6474.99	2622.89	7,136.49	2140.26	7,133.37	1660.70	7520.71	1500.23
29	West Bengal	38,781.51	11,466.22	45066.39	6964.58	49,680.22	5617.90	49,662.06	4190.73	52359.00	5336.74
	<b>TOTAL</b>	<b>5,28,342.46</b>	<b>1,10,692.58</b>	<b>6,13,994.98</b>	<b>121389.67</b>	<b>6,77,899.84</b>	<b>107417.10</b>	<b>6,78,036.23</b>	<b>111683.76</b>	<b>714889.49</b>	<b>131652.69</b>

Note: Grants-in- Aid include the Finance Commission Grants-in-Aid such as Post Devolution Revenue Deficit Grant, SDRF, Local Bodies Grants, NDRF and Special Assistance, Grants-in-Aid for Excluded Areas and ACA for Externally Aided Projects.

\*: Devolution of Taxes and Grants-in-Aid of the State of Jammu and Kashmir for the year 2019-20 is upto appointed date of Union Territory of Jammu and Kashmir with Legislature.

**Annexure- B**

**Annexure referred to in reply to Lok Sabha Unstarred Question No. 4690 to be answered on  
23.03.2020**

**Releases made to the Successor State of Andhra Pradesh post bifurcation**

**(Rs. in crore)**

<b>Central Assistance provided under Andhra Pradesh Re-organization Act (APRA), 2014 to Andhra Pradesh</b>								
<b>Provisions of APRA, 2014</b>	<b>Items identified for providing 'Central Assistance'</b>	<b>Releases</b>						<b>Total up to FY 2019-20</b>
		<b>2014-15</b>	<b>2015-16</b>	<b>2016-17</b>	<b>2017-18</b>	<b>2018-19</b>	<b>2019-20</b>	
<b>Section 46(2)</b>	Resource gap	2303.00	500.00	1176.50	-	-	-	3979.50
<b>Sections 46(2) &amp; (3) and 94 (2): Special Development Package for backward areas.</b>	Development Grant for 7 backward districts of the State covering Rayalaseema and North Costal Region	350.00	350.00	350.00	-	-	-	1050.00
<b>Sections 6 &amp; 94 (3) &amp; (4): Central support for creation of new capital city</b>	Assistance for Capital City and Development of essential infrastructure etc.	1500.00*	550.00	450.00	-	-	-	2500.00
<b>Section 90(1) Polavaram Irrigation Project **</b>	Polavaram Irrigation Project	250.00#	600.00^	2514.70#	2000#	1400#	1850#	8614.70
<b>Sub Total</b>		<b>4403.00</b>	<b>2000.00</b>	<b>4491.20</b>	<b>2000.00</b>	<b>1400</b>	<b>1850</b>	<b>16144.20</b>
<b>Special Assistance Measure</b>						15.81 <sup>\$</sup>		15.81
<b>Grand Total</b>		<b>4403.00</b>	<b>2000.00</b>	<b>4491.20</b>	<b>2000.00</b>	<b>1415.81</b>	<b>1850.00</b>	<b>16160.01</b>

Note: Releases made by the Department of Expenditure, Ministry of Finance from 'Transfers to States-Special Assistance'

\$: Repayment of interest for the Externally Aided Projects (EAPs) signed and disbursed from 2015-16 to 2017-18 by the State.

#: Provided by Department of Water Resources, River Development and Ganga Rejuvenation (DoWR,RD&GR).

^: Includes grant of Rs. 200 crore released by Department of Expenditure from 'Transfers to States-Special Assistance'

\*\*: Funding of 100% of the remaining cost of irrigation component only of the project for the period starting from 01.04.2014, to the extent cost of the irrigation component on that day would be provided.

\*: Including Rs.1000 crore released by the then Ministry of Urban Development.